

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**RA No.210/2016
OA No.2893/2016
With
MA No.2817/2016
OA No.2781/2016**

New Delhi, this the 20th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Shri Pawan Kumar Sharma
S/o Late Ram Kishan
R/o A-16, NDMC Quarters
Palika Kunj, New Delhi.

.... Applicant

(By Advocate: Shri A.K.Tripathi and Shri Sidharth Tripathi)

VERSUS

The NDMC
Through its Secretary
Palika Kendra, Sansad Marg
New Delhi – 110 001.

.... Respondent.

(By Advocate: Shri Yogesh Pachauri)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

RA No.210/2016

RA No.210/2016 is filed seeking review of the Order dated 26.08.2016 in OA No.2893/2016.

2. Heard both sides.
3. In the circumstances and for the grounds mentioned therein, the RA is allowed and the order dated 26.08.2016 in OA No.2893/2016 is recalled and the OA is restored to its original file. As agreed by both the counsel, the O.A. is taken up for hearing along with the other identical OAs.

OA No.2893/2016 with OA No.2781/2016

4. Heard both sides.
5. Orders reserved in both the OAs.
6. A certified copy of this order be kept in both the OAs files.

(P.K.BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

/uma/

